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NOTIFICATION  
( INCOME TAX )

NO. 2094 (F.No.197/76/77-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Evangelical Lutheran Church in Madhya Pradesh" for the purpose of the said section for the assessment year(s) 1974-75.

( M. SHASTRI )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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2. The Commissioner of Income-tax, Madhya Pradesh-II, Bhopal, with reference to his letter No. P.8/Misc./1/77/II, II dt. 30.7.77.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RGS)/(P&R)/(Inv.), New Delhi.
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